

MR. SPEAKER : The question is:

any attention towards this.

"That in pursuance of sub-section 4(b) of Section 4 of the Tobacco Board Act, 1975, read with rules 3 and 4 of the Tobacco Board Rules, 1976, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Tobacco Board, subject to the other provisions of the said Act and the Rules made thereunder, *vice* Shri Chokka Rao Jukvadi resigned."

Therefore, I urge the Central Government to give compensation immediately to thousands of farmers whose valuable agricultural land has been acquired for defending the country's borders.

- (ii) **Need to make coovum and Buckingham name canals in Tamil Nadu usable for the movement of essential Commodities form the nigh louring states**

[English]

*The motion of adopted*

13.46 hrs.

MATERS UNDER RULE 377

- (i) **Need to Give Compensation to the Farmers of Ganganagar District, Rajasthan Whose land has been Acquired by Government of India for Putting Wire-Fencing Along Indo-Pak Border**

[Translation]

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, the wire-fencing along Indo-pak border in Tehsil Shri Ganganagar, Karnpur, Raisingh Nagar and Anupgarh in district Ganganagar has been put on the land of the agriculturists of the respective areas. This wire fencing is located five hundred feet away from the border line.

SHRI ERA ANBARASU (Madras Central): Sir, about two decades ago, in the city of Madras, there were two main Canals, namely Coovum and Buckingham Canals, which were the lifeline for bringing into Madras the essential commodities like salt, foodgrains, Kerosene, charcoal, etc. from the neighboring States like Andhra Pradesh and Karnataka. It was the cheapest mode of transportation of these essential commodities from the neighboring States. The transportation of these essential commodities was not only very cheap but also quick.

Due to various reasons, these two Canals have not only been abandoned for inland water transport but the water has been getting polluted and it has become a great health hazard of the thickly populated city of Madras. Diseases like Malaria, Elephantiasis are rampant in the city and its neighboring districts due to mosquito breeding from the stagnant waters of these two Canals.

Farmers have to cover a long distance to reach their farm land for farming work. Due to this difficulty the land across the wire-fence cannot be cultivated properly.

Another river which is called Adayar river is also causing considerable health hazard to the people of Madras city as the outlet of the river into the sea is obstructed by sand bars due to strong littoral currents.

Under such circumstances proper compensation should have been provided to the farmers. But Government did not pay

I would, therefore, request the Central Government to take immediate steps to make these three Canals usable, especially for the movement of essential commodities